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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

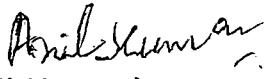
ORDERS OF THE TRIBUNAL

30.03.2015

OA No. 291/00188/2015

Mr. D.P. Pujari, Counsel for applicant.

The OA is filed seeking directions, directing the respondent no. 2 to supply copy of OMR mark sheet and number got by the applicant. Going by the facts, stated in the OA, we are of the view that the applicant can approach the authority under the Right to Information Act for the same plea. Therefore, the OA is dismissed with the liberty to the applicant to approach the authority under the Right to Information Act, seeking the relief sought for in this OA, if so advised.


(Anil Kumar)

Member (A)


(Justice Harun-Ui-Rashid)

Member (J)

